

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-1030/2015

New Delhi, this the 09th day of November, 2016.

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. Shekhar Agarwal, Member (A)**

K.S. Shivaramu (Lecturer),
S/o Late Sh. Siddaiah,
R/o Quarter No. 42, ITI Campus,
Sunlight Colony, Ring Road,
Maharani Bagh, New Delhi-110014.
Aged around 52 years. ... Applicant

(By Advocate : Sh. Sourabh Ahuja)

Versus

1. Govt. of NCT of Delhi,
Through its Chief Secretary,
Delhi Sachivalaya, Players Building,
IP Estate, New Delhi-2.

2. Principal Secretary/Secretary,
(Technical Education),
Directorate of Training & Technical Education,
GNCT of Delhi
Muni Maya Ram Marg,
Pitam Pura, Delhi-88.

3. Selection/ Screening Committee,
Through its Chairman,
Principal, GB Pant Govt. Engineering College,
Okhla Industrial Estate, Phase-III,
New Delhi-110020.

4. All India Council for Technical Education,
Through its Secretary,
7th Floor, Chanderlok Building, Janpath,
New Delhi. ... Respondents

(By Advocate: Sh. B.N. P. Pathak)

ORDER (ORAL)**Hon'ble Mr. Justice Permod Kohli**

On the last date of hearing, Mr. Sourabh Ahuja reported no instructions from the applicant. None appears for applicant today as well. It appears that the applicant is not interested to prosecute the application further.

2. Therefore, this OA is dismissed for default of appearance and non-prosecution.

(Shekhar Agarwal)
Member (A)

(Justice Permod Kohli)
Chairman

/ns/